

(46)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 281/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

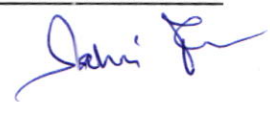
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Mahendra Prasad Mandal  
V/s.  
Shree Commercial Interiors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SATYAJIT MISHRA	PCS CP: 4997	
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9820264847

Adv. Prachi Wazalwan  
For Petitioner



**ORDER**

**CP 281/241/NCLT/MB/MAH/2017**

For the parties have reported Settlement is likely to happen, at their  
request list this matter on 22.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)